

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA

UNSTARRED QUESTION NO. 28

TO BE ANSWERED ON FEBRUARY 24, 2016

LACK OF TOILET FACILITIES

No. 28 SHRI BADRUDDIN AJMAL:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has allocated funds for conversion of dry latrines in the urban/rural areas of the country into flush latrine in all States including Assam;
- (b) if so, the details thereof, State-wise/year-wise during last three financial years; and
- (c) the number of towns/villages covered so far under this scheme, State-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION

(SHRI BABUL SUPRIYO)

(a) to (c): The Ministry of Housing and Urban Poverty Alleviation had implemented the Integrated Low Cost Sanitation (ILCS) Scheme with the objective to convert dry latrines into twin pit-pour flush latrines in urban areas in all States. The ILCS Scheme was a demand driven scheme and allocation of funds were made to States accordingly. The Scheme has come to an end on 31st March, 2014. Details of the financial assistance provided to States during last three years is enclosed at Annexure.

State/UT-wise details of funds released under the Integrated Low Cost Sanitation (ILCS) Scheme during each of the last three years

(in crores)

Sl. No.	Name of the State	2012-13	2013-14	2014-15
1.	Bihar	—	—	—
2.	Uttar Pradesh	—	—	—
3.	Jammu & Kashmir	—	—	—
4.	Nagaland	—	—	—
5.	Uttarakhand	—	—	—
6.	Maharashtra	19.20	0.42	—
7.	Madhya Pradesh	—	—	—
8.	Tripura	—	—	—
9.	Kerala	—	3.75	0.67*
10.	Rajasthan	—	—	—
11.	West Bengal	—	—	—
12.	Odisha	—	—	—
13.	Jharkhand	—	—	—
14.	Chhattisgarh	—	14.88	—
15.	Manipur	—	—	—
	Total	19.20	19.05	0.67*

*Though the scheme came to an end on 31.3.2014, past liability of the scheme released in 2014-15.